

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-OCW- 111-2020

**Vernekar Petroleum Transport** ..... **Applicant****V e r s u s****Hindustan Petroleum Corp. Ltd.** ..... **Respondent**

Adv. N. Amonkar for the Applicant.  
Adv. A. D. Bhobe for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 4th November, 2020.**

**ORDER:**

The learned counsel on either sides has already filed written arguments.

2. Post the matter on 1/12/2020 for consideration.

**DAMA SESHADRI NAIDU, J.**

AP/-